

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. C.P.(CAA)/67/MB/2023
IN
C.A.(CAA)/271/MB/2022
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Rathore Organic Products Private Limited.

SECTION 230-232, 234 OF COMPANIES ACT, 2013

ORDER

CS Ashish O. Lalpuria i/b CS Prachi Mota, for the Petitioner is present through physical hearing.

C.P.(CAA)/67/MB/2023

Heard the counsel appearing for the petitioner and above Petition is admitted, returnable by **22.06.2023**.

The Petitioner shall publish the notice at least 10 days before the next date of hearing in two newspapers i.e. **“Navshakti”** in Marathi language and **“Business Standard”** in English language.

In the meanwhile, the ROC, RD and OL and any other statutory bodies shall file their report, if not filed already, before the next date of hearing.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)